

Minutes of the Meeting of the Commission held on 24.04.2012

Present:

- A. Shri Satyananda Mishra, Chief Information Commissioner
- B. Smt. Annapurna Dixit, Information Commissioner
- C. Shri. Shailesh Gandhi, Information Commissioner
- D. Smt. Deepak Sandhu, Information Commissioner
- E. Smt. Sushma Singh, Information Commissioner
- F. Shri Rajiv Mathur, Information Commissioner
- G. Shri Vijai Sharma, Information Commissioner
- H. Shri Basant Seth, Information Commissioner
- I. Shri B.B. Srivastava, Secretary and other officers assisted the

Commission.

Agenda-1: The Compliance of the MoM dated 13.03.2012 regarding listing all the pending cases and providing certificate that all cases worth registration received till 29.02.2012 has been registered.

The Commission took note of the fact that all the receipts till 29.02.2012 worth registration as appeal/complaints have been registered in the Commission and certificate to this effect has been submitted. The commission directed each registry to ensure that henceforth all appeals/complaints worth registration would be registered within the same month. The Commission further directed the Secretary to help the registries of IC (BS), IC (VS) and IC (RM) to update them in terms of unregistered receipts, if received on account of allocation of Ministries/Department by providing extra personnel, if necessary.

The Commission directed that a scroll be run on the website of the Commission indicating that a total of 17786 cases (appeal/complaints) were pending before the Commission at the end of 29.02.2012 and that the pendency figure had been ascertained after physical count of each case record. It also directed each registry to ensure that a list of all pending cases, at the end of a particular month, was uploaded on the website by 7th of the succeeding month.

Agenda-2: Statement on budget and expenditure of the Commission during 2011-12.

The Commission noted.

Agenda-3: Annual Convention 2012 - Progress.

The Commission decided to have two subthemes for the panel discussion viz. Right to Privacy vs. Disclosure and Compliance, Lessons Learnt: success and failures. The Commission decided to request the Prime Minister to inaugurate the convention. For valedictory session names of the Chief Minister's of Goa and Madhya Pradesh were considered.

Supplementary

The Commission was informed that decision regarding allotment of a plot of land, measuring 4650 sq mtr. had been taken for construction of the office building of the Central Information Commission and formal allotment letter was expected soon. It was decided that Shri Vijai Sharma, Information Commissioner would head the committee to monitor and supervise all activity to be under taken for construction of the office building of the Central Information Commission.